



2025:DHC:7440-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO (COMM) 43/2024 & CM APPL. 13531/2024**

VERTICE GLOBAL PRIVATE LIMITEDAppellant

Through: Ms. Rashi Bansal and Mr.
Hritvik V. Kapoor, Advs.

versus

M/S SHAVEXRespondent

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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27.08.2025

C. HARI SHANKAR, J.

1. The disputes between the parties stand settled with the intervention of Mediation Centre at Saket.

2. Learned Counsel for the appellant, therefore, seeks leave to withdraw this appeal. The appeal is accordingly disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 27, 2025/AR